

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 18.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.250/9/HDB/2020
NAME OF THE COMPANY	Acquint Engineers and Infrastructure (P) Ltd
NAME OF THE PETITIONER(S)	Ch Raja Babu
NAME OF THE RESPONDENT(S)	Acquint Engineers and Infrastructure (P) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mrs. JVL Bharati, counsel for the Petitioner appeared through video conference.
3. No representation on behalf of Respondent.
4. Counsel for the Petitioner is directed to issue another notice to the Respondent for appearance and for making submissions and file proof of service of the same in the Registry.
5. Put up the matter on 04.02.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL